

Statement*State-wise details of Ujjwala Homes*

| Sl. No. | State | Total Number of Projects Under Ujjwala Scheme | Number of Ujjwala Homes | No. of Beneficiaries |
|---------|----------------|---|-------------------------|----------------------|
| 1. | Andhra Pradesh | 4 | 4 | 150 |
| 2. | Assam | 32 | 19 | 607 |
| 3. | Chhattisgarh | 4 | 3 | 75 |
| 4. | Sikkim | 1 | 1 | 14 |
| 5. | Karnataka | 37 | 18 | 337 |
| 6. | Kerala | 7 | 3 | 100 |
| 7. | Maharashtra | 50 | 23 | 1150 |
| 8. | Manipur | 20 | 19 | 950 |
| 9. | Mizoram | 1 | 1 | 60 |
| 10. | Nagaland | 1 | 1 | 25 |
| 11. | Rajasthan | 19 | 7 | 250 |
| 12. | Odisha | 33 | 12 | 600 |
| 13. | Tamil Nadu | 5 | 4 | 98 |
| 14. | Uttar Pradesh | 21 | 2 | 100 |
| 15. | Uttarakhand | 4 | 2 | 100 |
| 16. | West Bengal | 2 | 2 | 100 |
| 17. | Gujarat | 8 | 8 | 325 |
| 18. | Telangana | 5 | 5 | 250 |
| TOTAL | | 254 | 134 | 5291 |

Awareness programmes to educate women for controlling atrocities

3011. DR. AMEE YAJNIK:

DR. L. HANUMANTHAIAH:

SHRI RAJMANI PATEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has initiated/proposes to initiate awareness programme to educate women with a view to control atrocities against them;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the other measures taken/being taken by Government in this regard?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Government of India conducts awareness generation programmes and publicity campaigns on various laws relating to women and their rights through workshops, seminars, training programmes, advertisements in print and electronic media etc. These include the awareness programmes and publicity campaigns pertaining to 'The Protection of Women from Domestic Violence Act, 2005', 'The Prohibition of Child Marriage Act, 2006', 'The Dowry Prohibition Act, 1961', 'The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013', Beti Bachao Beti Padhao scheme etc.

National plan for economic welfare of widows

3012. SHRI RAJKUMAR DHOOT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has any statistics about the number of widows in the country;

(b) if so, the details thereof, State and UT-wise;

(c) whether Government is aware of the plight of the widows who have no source of the income but have to support their children in odd conditions in society;

(d) if so, whether Government has put in place any national plan for economic welfare of widows; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The number of widows as per the decennial Census 2011 conducted by Registrar General of India State and UT-wise is given in the Statement (*See* below).

(c) to (e) There are a number of schemes being implemented by various Ministries of the Government of India through State Governments/UT Administrations which address the common needs of widows also. While some schemes cover a broader segment of population of which widows constitute a part, there are widow specific schemes also. The major schemes of Government of India in this regard are as under:—

- **Home for Widows:** A Home for Widows has been set up in Vrindavan, Uttar Pradesh with a capacity of 1000 inmates to provide widows a safe and secure place of stay, health services, nutritious food, legal and counseling services.